

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.3504
TO BE ANSWERED ON 21.03.2025

WOMEN AND CHILD COUNSELLING CENTRES

3504. SHRI MAGUNTA SREENIVASULU REDDY:
SHRI PUTTA MAHESH KUMAR:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Government has undertaken any schemes/Programmes/ initiatives for the construction and development of Women and Child Counselling Centres across the country;
- (b) if so, the details of such programmes/schemes/initiatives and the funds allocated/utilised for the same during the last five years, State-wise and district-wise in Andhra Pradesh;
- (c) the number of women and child counselling centres proposed, approved and presently functional across the country, State-wise and districts-wise including Prakasam and Eluru district in said State;
- (d) the number of women and child specialist psychologists, therapists and psychiatrists' positions available along with those presently employed and vacancies in child counselling centres in the country, State-wise and district-wise in the said State; and
- (e) whether the Government has put forward any guidelines/manual regarding the functioning/maintenance of child counselling centres, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (c): The One Stop Centre (OSC) is a component of the Sambal vertical under Mission Shakti provides integrated support and assistance under one roof to women affected by violence and those in distress, both in private and public spaces. It also

provides services like medical aid, legal aid and advice, temporary shelter, police assistance and psycho-social counselling to needy women. As the scheme is demand driven, the States and UTs are encouraged to set-up at least one OSC in each district and additional OSC(s) in those districts which have higher rate of crime against women or have bigger geographical area and in aspirational districts. As on date, 894 OSCs are approved and out of which, 802 OSCs are operational across the country either in own building or pre-existing government building or rented accommodation. The State wise approved and operational OSCs is at **Annexure-I**. The details of district-wise approved and operational OSCs in Andhra Pradesh including Prakasam and Eluru district is at **Annexure-II**. Details of State-wise funds released for the One Stop Centres (OSCs) during the last five years are at **Annexure-III**.

Further, the Ministry is implementing a Centrally Sponsored Scheme namely, 'Mission Vatsalya' through States/Union Territories to deliver various services for Children in Need of Care and Protection and Children in Conflict with Law. It includes both Institutional Care services and Non-Institutional Care services. Institutional Care is provided through the Child Care Institutions, as a rehabilitative measure. The programmes and activities in Homes, *inter-alia*, include age-appropriate education, access to vocational training, recreation, health care, counselling etc. Under the Non-Institutional Care component, support is provided to the children through Adoption, Foster Care, After Care and Sponsorship. There is provision of counsellor in the District Child Protection Unit and in the Child Care Institution also.

The Ministry of Women and Child Development in collaboration with National Institute of Mental Health & Neurosciences (NIMHANS), Bengaluru established Support, Advocacy & Mental Health Interventions for Children in Vulnerable Circumstances and Distress (SAMVAD), a national initiative & integrated resource for child protection, mental health, & psychosocial care, that provides training and capacity building and other forms of guidance and technical support, to child protection functionaries.

(d) and (e): As per the Mission Shakti guidelines, the Central Government provides 100% financial assistance to States/ UTs for appointment/hiring 13 manpower resources including 1 Psycho-social Counsellor at each OSC. The overall implementation of the OSC scheme lies with the State Governments/UT

Administrations. The Ministry has issued 'Mission Shakti' and 'Mission Vatsalya' guideline for implementation of women and child related schemes during 15th Finance Commission period 2021-22 to 2025-26.

Annexure-I

ANNEXURE REFERRED TO IN PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO.3504 FOR REPLY ON 21.03.2025 ASKED BY SHRI MAGUNTA SREENIVASULU REDDY AND SHRI PUTTA MAHESH KUMAR REGARDING 'WOMEN AND CHILD COUNSELLING CENTRES'

The details of State wise approved and operational OSCs:

S. No.	State/ UTs	Number of approved OSCs	Number of operational OSCs
1	Andaman and Nicobar Islands	3	3
2	Andhra Pradesh	26	26
3	Arunachal Pradesh	25	25
4	Assam	36	36
5	Bihar	50	39
6	Chandigarh	1	1
7	Chhattisgarh	35	27
8	Dadra NHDD	3	3
9	Delhi	15	11
10	Goa	2	2
11	Gujarat	35	35
12	Haryana	22	22
13	Himachal Pradesh	13	12
14	Jammu and Kashmir	20	20
15	Jharkhand	31	24
16	Karnataka	40	39
17	Kerala	14	14
18	Ladakh	2	2
19	Lakshadweep	1	1
20	Madhya Pradesh	65	57
21	Maharashtra	55	45
22	Manipur	16	16
23	Meghalaya	12	12
24	Mizoram	13	11
25	Nagaland	17	11
26	Odisha	30	30
27	Puducherry	4	4
28	Punjab	23	23
29	Rajasthan	52	37
30	Sikkim	6	6
31	Tamil Nadu	49	48
32	Telangana	36	36
33	Tripura	8	8
34	Uttar Pradesh	96	79
35	Uttarakhand	14	14
36	West Bengal	24	23
	Total	894	802

Annexure-II**ANNEXURE REFERRED TO IN PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO.3504 FOR REPLY ON 21.03.2025 ASKED BY SHRI MAGUNTA SREENIVASULU REDDY AND SHRI PUTTA MAHESH KUMAR REGARDING 'WOMEN AND CHILD COUNSELLING CENTRES'**

The details of district-wise approved and operational OSCs in the State of Andhra Pradesh:

S. No.	District	Approved	Operational Status
1	Srikakulam	1	Yes
2	Parvathipuram	1	Yes
3	Vizianagaram	1	Yes
4	Visakhapatnam	1	Yes
5	Anakapalli	1	Yes
6	Alluru Sitha Ramaraju	1	Yes
7	East Godawari	1	Yes
8	Kakinada	1	Yes
9	Konaseema	1	Yes
10	West Godawari	1	Yes
11	Eluru	1	Yes
12	Krishna	1	Yes
13	NTR	1	Yes
14	Guntur	1	Yes
15	Bapatla	1	Yes
16	Palnadu	1	Yes
17	Prakasam	1	Yes
18	Nellore	1	Yes
19	Tirupati	1	Yes
20	Chittoor	1	Yes
21	Annamayya	1	Yes
22	Kadapa	1	Yes
23	Nadyl	1	Yes
24	Kurnool	1	Yes
25	Ananthapuram	1	Yes
26	Sri Sathya Sai	1	Yes

Annexure-III

ANNEXURE REFERRED TO IN PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO.3504 FOR REPLY ON 21.03.2025 ASKED BY SHRI MAGUNTA SREENIVASULU REDDY AND SHRI PUTTA MAHESH KUMAR REGARDING 'WOMEN AND CHILD COUNSELLING CENTRES'

The details of State/UT-wise funds released for OSCs during the last five years are as under :

(Amount in lakhs)

SL	State	2019-20	2020-21	2021-22	2022-23	2023-24
1	A&N Islands	41.6	38.59	58.22	15.2	135.99
2	Andhra Pradesh	260.99	205.05	249.57	72.96	605.58
3	Arunachal Pradesh	134.18	514.14	369.45	40.39	847.7
4	Assam	804.09	642.14	650.63	129.61	1,755.48
5	Bihar	1,046.09	709.66	555.17	0	0
6	Chandigarh	15	33.84	15	49.22	16.8
7	Chhattisgarh	677.38	353.21	526.86	304.63	882.44
8	DNHDD	0	0	0	0	50.39
9	Delhi	390.97	189.05	184.69	138.56	184.78
10	Goa	15	30.01	30.01	0	0
11	Gujarat	679.52	875.17	997.46	386.76	1,166.26
12	Haryana	401.92	398.44	385.35	186.75	594.68
13	Himachal Pradesh	317.3	204.05	180.05	18.9	403.15
14	Jammu and Kashmir	96.39	218.84	323.09	0	335.96
15	Jharkhand	408.53	697.25	506.78	0	0
16	Karnataka	582.04	729.09	513.88	130.88	1,054.13
17	Kerala	140.9	243.06	234.41	139.28	0
18	Ladakh	0	65.45	30.01	0	33.6
19	Lakshdweep	20.91	7.5	15	0	16.8
20	Madhya Pradesh	1,670.92	1,057.05	921.41	261.55	820.48
21	Maharashtra	669.99	646.2	561.35	69.37	1,539.69
22	Manipur	248.84	501.94	396.59	543.29	268.77
23	Meghalaya	374.3	211.62	276.22	232.77	321.56
24	Mizoram	218.71	172.64	280.33	178.05	283.45
25	Nagaland	191.73	329.91	528.92	197.41	545.83
26	Odisha	209.35	931.55	739.31	614.67	1,084.95
27	Puducherry	43.76	72.02	67.24	18.25	0
28	Punjab	351.84	490.61	385.31	0	389.01
29	Rajasthan	677.12	566.87	941.85	129.59	883.59
30	Sikkim	68.1	66.02	80.8	77.48	126.09
31	Tamil Nadu	713.6	1,066.6	520.38	697.43	1,158.88
32	Telangana	624.47	793.39	945.98	1,392.65	1,217.41
33	Tripura	60.02	162.04	135.75	18.21	0
34	Uttar Pradesh	1,231.94	2,288.33	1,396.79	347	1,812.71
35	Uttrakhand	229.07	273.09	263.17	153.33	436.75
36	West Bengal	95.46	198.9	227.32	28.41	0
